



Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Naueroji Nagar, New Delhi-110029

Petition No. 225/TL/2024

Dated: 14.2.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by **Karur Transmission Limited**, C 105, Anand Niketan, New Delhi-110021 for the grant of a separate transmission licence for "Augmentation of 2x500 MVA, 400/230kV transformation capacity (3rd & 4th ICTs) at Karur PS and implementation of the 1 no. of 230kV line bay at Karur 400/230kV PS for interconnection of REGS of Nannai Solar Park Pvt. Ltd. on RTM route" (hereinafter referred to as "the Project") consisting of the following elements:

Sl. No.	Name of the scheme and Implementation timeframe	Estimated Cost (₹ Crores)	Remark
1	Augmentation of 2x500 MVA, 400/230 kV transformation capacity (3rd & 4th ICTs) at Karur PS. Tentative Implementation timeframe: 18 months.	115	Approved to be implemented under RTM by Karur Transmission Limited
2	Implementation of 1 no. of 230kV line bay at Karur 400/230kV PS for interconnection of REGS of M/s Nannai Solar Park Pvt. Ltd. 15 months from the date of issuance of OM by CTUIL, i.e., 23/1/2026.	5.57	Approved to be implemented under RTM by Karur Transmission Limited

Detailed scope of the Scheme is given below:

S. No.	Scope of the Transmission Scheme	Capacity/km
1	Augmentation of 2x500 MVA, 400/230 kV transformation capacity (3rd & 4th ICTs) at Karur PS	i. 500 MVA, 400/230 kV ICTs – 2 Nos. ii. 400 kV ICT bay – 2 Nos. iii. 230 kV ICT bay – 2 Nos.
2	1 no. of 230kV line bay at Karur 400/230kV PS for interconnection of REGS of M/s Nannai Solar Park Pvt. Ltd.	i. 230kV line bay–1 No.

- The Central Transmission Utility of India Limited, vide its letter dated 17.7.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 14.2.2025 in Petition No. 225/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Karur Transmission Limited** before the Commission can be accessed at the www.adanienergysolutions.com or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **4.3.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **6.3.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary